NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 32/58,59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Dhani Ram Sharma

V/s.

Mrs. Puspa Duneja & Anr.

Section of the Companies Act:

Section 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

1. DHIRAT KUMAR JHA PCS

DHANSRAM SHARMA CAMPL

SIGNATURE

2.

ORDER

Learned PCS Mr. Dhiraj Kumar Jha present for Appellant. None present for Respondents.

Heard arguments of Learned PCS for appellant on admission.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.